

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **02.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/59(CHE)/2024
NAME OF THE PETITIONER(S) : P K Vaduvammal
NAME OF THE RESPONDENT(S) : Sargam Metals Pvt. Ltd.
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Present: Shri. M. Karthikeyan, Ld. Counsel for the Petitioner.

Ld. Counsel for the Petitioner submits that matter has been settled. A memo has been filed stating that parties have amicably settled the matter vide MOU dated 26.04.2024.

Copy of the memo is also placed on record.

Recording the submission and taking on record the memo, the petition is **disposed of as settled.**

File be consigned to records.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs